

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, GAJAPATI,
PARALAKHEMUNDI.**

Dated : 12th June, 2018.

Sub: Re-constitution of Internal Compliance Committee.

Ref: Hon'ble Courts' L.No.5166 (30) 17.05.2018.

// ORDER //

Pursuant to the letter referred to read with Sec.4 (1) of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 and the guidelines prescribed by the Hon'ble Supreme Court of India vide their Judgement in Vishakha & Others Vrs. State of Rajasthan and Others (1997) 6 SCC241, the undersigned being the Competent authority does hereby reconstitute the "Internal Complaints Committee" as follows to deal with Sexual Harassment of Women within the Premises of Civil Courts at Paralakhemundi, R.Udayagiri and Mohana in suppression to the earlier Order dtd.30.01.2017 communicated under Memo No.940 (09) dtd.04.02.2017 and the members of such Committee shall hold their office for a period of three years in view of Sub-Section-3 of Section-4 of the Act.

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|--|-------------------|
| 1. Sri Sarbeswar Das,
Asst. Sessions Judge-cum-Registrar,
Civil Court, Gajapati, Paralakhemundi. | Presiding Officer |
| 2. Smt. Anita Gouda,
Bench Clerk Gr.III,
Addl. District Judge Court,
Paralakhemundi. | Member |
| 3. Miss Binuprava Dalabehera,
Jr.Clerk, Chief Judicial Magistrate
Court, Gajapati, Paralakhemundi. | Member |
| 4. Smt. Manjula Choudhury,
Social Activist, Paralakhemundi. | Member |

Inform all concerned.



12.6.18
District & Sessions Judge,
Gajapati, Paralakhemundi.



Memo No. 4641 (14) / Dated 12th June, 2018.

Copy forwarded to:

1. The Addl. District & Sessions Judge, Paralakhemundi,
2. The Chief Judicial Magistrate-cum-Asst. Sessions Judge, Gajapati, Paralakhemundi,
3. The Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-P.M., J.J.B., Gajapati, Paralakhemundi,
4. The Civil Judge (Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri,
5. The Civil Judge (Sr.Divn.), Paralakhemundi,
6. The Civil Judge(Jr.Divn)-cum-S.D.J.M., Paralakhemundi,
7. The Civil Judge(Jr.Divn)-cum-J.M.F.C., Mohana,
8. The Addl. Civil Judge(Jr.Divn)-cum-J.M.F.C., R.Udayagiri for their information and necessary action.
9. Sri Sarbeswar Das, Asst. Sessions Judge-cum-Registrar, Civil Court, Gajapati, Paralakhemundi
- 10.Smt. Anita Gouda, Bench Clerk Gr.III, Addl. District Judge Court, Paralakhemundi,
- 11.Miss Binuprava Dalabehera, Jr.Clerk, Chief Judicial Magistrate Court, Gajapati, Paralakhemundi.
- 12.Smt. Manjula Choudhury, Social Activist, Paralakhemundi,
- 13.Smt. Chhabirani Behera, Bench Clerk Gr.III, District Judge Court, Gajapati, Paralakhemundi,
14. Smt. Bhagyalaxmi Nayak, Advocate- cum- Social Activist, Paralakhemundi for their information and necessary action.


A.S.J.-cum-Registrar,
Civil Courts, Gajapati,
Paralakhemundi.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, GAJAPATI, PARALAKHEMUNDI.

Memo No. 7167 /Dtd.06th September, 2018.

Copy forwarded to the Court Manager, District Court, Paralakhemundi for information with an instruction to upload the matter in the District Court website.


Registrar
Civil Courts Paralakhemundi
6.9.2018